Source: M/o Housing and Urban Affairs.

Puducherry

TOTAL

35.

Implementation of National Child Labour Project

†2354. DR. ASHOK BAJPAI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether any evaluation with regard to implementation of National Child Labour Project (NCLP) and grants-in-aid project of NGOs has been carried out with regard to benefits to be provided to the children freed from child labour;

[†] Original notice of the question was received in Hindi.

Unstarred Questions

- (b) if so, the details thereof; and
- (c) the amount spent on these schemes, separately during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) to (c) Ministry of Labour and Employment is implementing National Child Labour Project (NCLP) Scheme wherein the Special Training Centres (STCs) are run by the District Project Societies for rehabilitation of children withdrawn from work. Under the NCLP Scheme, funds are provided directly to the District Project Societies headed by District Magistrate/Collector/Deputy Commissioner who in turn allocates the funds to NGOs/ Voluntary Agencies, etc. for running of Special Training Centres. Fund released under National Child Labour Project (NCLP) Scheme, during last three years is as under:-

Year	Expenditure (₹ in crore)
2015-16	93.21
2016-17	104.73
2017-18	94.03

Ministry had also implemented Grant-in-Aid (GIA) Scheme by giving financial assistance to Non-Governmental Organisations (NGOs) for rehabilitation of child labour. GIA Scheme was implemented in those districts where National Child Labour Project (NCLP) had not been sanctioned. No funds have been released under GIA Scheme during last three years. Presently, NCLP Scheme is sanctioned in 313 districts across the country.

Ministry has carried out evaluation of the National Child Labour Projects (NCLPs) Scheme during 2017-18 through V.V. Giri National Labour Institute (VVGNLI), Noida to analyze the issues to be resolved to enhance the effectiveness and efficiency of the scheme. The recommendations made for the NCLP Scheme are primarily regarding cultural reorientation, infrastructure: physical and human, need for increase in honorarium and accountability, communication and feedback, and bank account-related issues etc. The Scheme is due for next review in 2019-20 for further continuation during fifteenth finance commission cycle.

Vocational training opportunities under the NCLP

- 2355. SHRI K. C. RAMAMURTHY: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
- (a) the details of vocational training opportunities provided to adolescents after their withdrawal from hazardous occupations and processes and number of Special Training Centres (STCs) opened under the National Child Labour Project (NCLP);